

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 305

IA-5038/2021

In

IB-930(ND)/2019

IN THE MATTER OF:

M/s. S.S.P Packagings

Vs

M/s. Jagpin Breweries Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 10.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Anand, Mr. Karan Kohli, Advocates.

For the Respondent : Mr. Ashish Verma, Ms. Salonee Keshwani, Advocates.

HYBRID HEARING (PHYSICAL & VC)

ORDER

List the matter on **12.04.2024** for arguments.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**